

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).955/2005

(From the judgement and order dated 28/07/2004 in SA No. 71/1990
of The HIGH COURT OF CALCUTTA)

PRADIP KUMAR CHATTERJEE & ANR.

Petitioner(s)

VERSUS

ASTO PRAMANIK

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s)

Mr. G.S. Chatterjee,Adv.

For Respondent(s)

Mr. Ranjan Mukherjee,Adv.

Mr. S.C. Ghosh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up this matter after two weeks to enable the
parties to file

memorandum of settlement.

(Ajay Kr. Jain)
Vijay Dhawan)

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Court Master
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